

**DEVDAASI AND MURLI PRACTICE  
(ABOLITION) BILL\***

SHRIMATI USHA PRAKASH CHOUDHARI (Amravati) : I beg to move for leave to introduce a Bill to abolish the practice of Devdasi and Murli in India.

MR. SPEAKER : The question is :

“That leave be granted to introduce a Bill to abolish the practice of Devdasi and Murli in India.”

*The motion was adopted.*

SHRIMATI USHA PRAKASH CHOUDHARI : I introduce the Bill.

**COMPULSORY REGISTRATION  
OF MARRIAGES BILL\***

SHRIMATI VIDYA CHENNU-PATI (Vijayawada) : I beg to move for leave to introduce a Bill to provide for compulsory registration of marriages in India.

MR. SPEAKER : The question is :

“That leave be granted to introduce a Bill to provide for compulsory registration of marriages in India.”

*The motion was adopted.*

SHRIMATI VIDYA CHENNU-PATI : I introduce the Bill.

**CONSTITUTION (AMENDMENT)  
BILL\***

*(Amendment of Eighth Schedule)*

SHRI SATYAGOPAL MISRA (Tamluk) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER : The question is :

“That leave be granted to introduce a Bill to amend the Constitution of India.”

*The motion was adopted.*

SHRI SATYAGOPAL MISRA : I introduce the Bill.

**REMOVAL OF DISQUALIFICA-  
TION OF CRIMINALS BILL\***

SHRIMATI VIDYA CHENNU-PATI (Vijayawada) : I beg to move for leave to introduce a Bill to provide for the removal of disqualification suffered by persons who have once undergone criminal punishment.

MR. SPEAKER : The question is :

“That leave be granted to introduce a Bill to provide for the removal of disqualification suffered by persons who have once undergone criminal punishment.”

*The motion was adopted.*

SHRIMATI VIDYA CHENNU-PATI : I introduce the Bill.

**OVERTIME ALLOWANCE AND  
PRODUCTIVITY LINK BILL\***

SHRI ARJUN SETHI (Bhadrak) : I beg to move for leave to introduce a Bill to provide for establishing a link between overtime allowance and productivity with a view to restricting payment of such allowance.

MR. SPEAKER : The question is :

“That leave be granted to introduce a Bill to provide for establishing a link between overtime allowance and productivity with a view to restricting payment of such allowance.”

*The motion was adopted.*

SHRI ARJUN SETHI : I introduce the Bill.